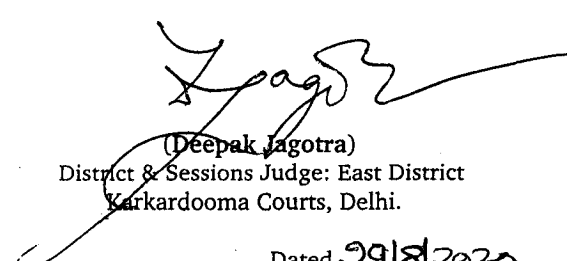


OFFICE OF THE DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1st September, 2020 to 30th September, 2020.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	2 nd Link Additional Sessions Judge
1.	Dr. Satinder Kumar Gautam, ASJ-03	Geeta Colony Pandav Nagar Crime Branch & CAW Cell of East Police District. Kalyanpuri	Sh. Sanjeev Kumar-I, ASJ (SFTC)	Sh. Surinder Kumar Sharma, ASJ-05
2.	Sh. Ravinder Singh, ASJ-01	Mayur Vihar Mandawali Laxmi Nagar Gandhi Nagar	Sh. Surinder Kumar Sharma, ASJ-05	Sh. Sanjeev Kumar- I, ASJ(SFTC)
3.	Ms. Navita Kumari Bagha, ASJ (FTC -02)	Metro Yamuna Bank Railway Station Krishna Nagar Shakarpur Ghazipur	Sh. Ajay Gupta, ASJ-02 (NDPS)	Sh. Naresh Kumar Malhotra, ASJ-06
4.	Sh. Kuldeep Narayan, ASJ-04	Preet Vihar New Ashok Nagar Patparganj	Sh. Naresh Kumar Malhotra, ASJ-06	Sh. Ajay Gupta, ASJ-02 (NDPS)

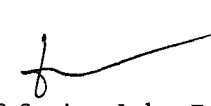

(Deepak Jagotra)
District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 5566-75/D&SJ (East)/KKD/Delhi

Dated 29/8/2020

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Officers concerned, Karkardooma Courts, Delhi.
4. The Chief Public Prosecutor/ Incharge, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.


District & Sessions Judge: East District
Karkardooma Courts, Delhi.